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instituted against small farmers. Let us look at the economy, in the context of huge bad debts, running in astronomical figures, being written off against big business houses. Over Rs. 11,000 crores are being written off by the IDBI, the UCO Bank has written off Rs. 1,764 crores during 2001-02 against its total capital of Rs. 2,264 crores; the SBI has written off Rs. 2,436 crores this year. Let us know where the money goes. What is the RBI doing? How are they over-seeing it or rather over-looking it? Is any website of arrears on outstanding loans against corporates being maintained to interlink the various banks? The House would like to know what strategy, if any, was evolved to recover this money which is running into astronomical figures and to harness it for the nation-building, while fulfilling our social obligations towards farmers and backward people, and subsidising those who deserve it. The other day while addressing the trade and industry giants and the Economic Advisory Committee, the hon. Prime Minister said, "Those who can pay must pay their dues to the nation." I would like the hon. Minister to respond to it: Thank you, Sir.

श्री बालकवि वैरागी (मध्य प्रदेश): मैं अपने आप आपको इस स्पैशल मैंशन से सम्बद्ध करता हूं।

## **Eviction of Tribals from Forest**

SHRI MATILAL SARKAR (Tripura): Mr. Chairman, Sir, more than twothirds of land in the State of Tripura have been enveloped into the reserved forest areas called 'Reserve Forest and Protected Forest'. But, in practice, the larger part of that area is void of forestry and inhabited by more than fifty thousand people, mostly tribal people, and, is being used for shifting cultivation, generations after generations, from the time immemorial. They would have no alternative place to live in, and no other source of income to live by, if evicted.

In this situation, I urge upon the Government to relax the Indian Forest Act, enabling them to get order of settlement and continue their inborn profession for earning their livelihood. Thank you, Sir.

## Runway at Vishakhapatnam Airport

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, the State Government of Andhra Pradesh had taken an initiative to contribute Rs.25 crores, out of the total cost of Rs.100/- crores, for the construction of a new runway at Vishakhapatnam Airport. The State Government has also offered to provide a matching land elsewhere in Vishakhapatnam District for the land being offered by the Vishakhapatnam Port Trust for this project.

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